

| S.NO | Name of Commercial Court                                                      | District | Case No.                                                   | Date of Institution | Date of Disposal | No. of days between the date of institution and disposal | Whether Case Management Hearing done or not (Yes/No) | No. of adjournment granted | No. of days between the final hearing and Judgment |
|------|-------------------------------------------------------------------------------|----------|------------------------------------------------------------|---------------------|------------------|----------------------------------------------------------|------------------------------------------------------|----------------------------|----------------------------------------------------|
| 1    | SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021) | Central  | CS COMM-297/20                                             | 06.02.2020          | 02.12.2021       | 665                                                      | No                                                   | 2                          | 7                                                  |
|      |                                                                               |          | CS COMM-1139/20                                            | 14.08.2020          | 02.12.2021       | 475                                                      | No                                                   | 2                          | 5                                                  |
|      |                                                                               |          | CS COMM-290/20                                             | 04.02.2020          | 03.12.2021       | 668                                                      | No                                                   | 1                          | 10                                                 |
|      |                                                                               |          | CS COMM-2546/21                                            | 28.07.2021          | 04.12.2021       | 129                                                      | No                                                   | 1                          | 11                                                 |
|      |                                                                               |          | CS COMM-604/21                                             | 17.02.2021          | 08.12.2021       | 294                                                      | No                                                   | 0                          | 10                                                 |
|      |                                                                               |          | CS COMM-472/19                                             | 10.04.2019          | 09.12.2021       | 974                                                      | No                                                   | 1                          | 12                                                 |
|      |                                                                               |          | CS COMM-1663/20                                            | 02.11.2020          | 09.12.2021       | 402                                                      | No                                                   | 0                          | 11                                                 |
|      |                                                                               |          | OMP (COMM)-48/20                                           | 18.05.2018          | 10.12.2021       | 1302                                                     | No                                                   | 1                          | 21                                                 |
|      |                                                                               |          | OMP (COMM)-58/19                                           | 01.06.2019          | 24.12.2021       | 937                                                      | No                                                   | 2                          | 0                                                  |
| 2    | SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02                  | Central  | ARB. A. (COMM.)/74/2018 KAMAL KUMAR Vs R.P. CELL NORTH MCD | 07-12-2018          | 10-12-2021       | 1098                                                     | NO                                                   | 2                          | 4                                                  |

|   |                                                                   |         |                       |            |            |      |    |                       |          |
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| 3 | SH PAWAN KR. JAIN,<br>DISTRICT JUDGE<br>(COMMERCIAL COURT)-<br>03 | Central | CS(COMM)<br>406/2019  | 03.04.2019 | 01.12.2021 | 973  | NO | NO<br>ADJOURN<br>MENT | 8 days   |
|   |                                                                   |         | CS(COMM)<br>1212/2020 | 28.09.2018 | 01.12.2021 | 1160 | NO | NO<br>ADJOURN<br>MENT | 01 day   |
|   |                                                                   |         | CS(COMM)<br>1906/2019 | 13.09.2019 | 02.12.2021 | 811  | NO | NO<br>ADJOURN<br>MENT | Same day |
|   |                                                                   |         | CS(COMM)<br>2344/2019 | 30.09.2019 | 03.12.2021 | 795  | NO | NO<br>ADJOURN<br>MENT | Same day |
|   |                                                                   |         | CS(COMM)<br>757/2020  | 09.07.2018 | 03.12.2021 | 1243 | NO | NO<br>ADJOURN<br>MENT | Same day |

|                       | Date Admitted |            |      |    |                       |          |
|-----------------------|---------------|------------|------|----|-----------------------|----------|
| CS(COMM)<br>1657/2020 | 02.11.2020    | 04.12.2021 | 397  | NO | NO<br>ADJOURN<br>MENT | 10 days  |
| CS(COMM)<br>1621/2020 | 06.07.2018    | 06.12.2021 | 1249 | NO | NO<br>ADJOURN<br>MENT | Same day |
| CS(COMM)<br>371/2020  | 07.02.2020    | 08.12.2021 | 670  | NO | NO<br>ADJOURN<br>MENT | Same day |
| CS(COMM)<br>1497/2020 | 20.09.2018    | 08.12.2021 | 1175 | NO | NO<br>ADJOURN<br>MENT | Same day |
| CS(COMM)<br>1498/2020 | 20.09.2018    | 08.12.2021 | 1175 | NO | NO<br>ADJOURN<br>MENT | Same day |

|   |                                                                 |         |                        |            |            |             |     |                       |          |
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|   |                                                                 |         | CS(COMM)<br>722/2019   | 20.05.2019 | 13.12.2021 | 938         | NO  | NO<br>ADJOURN<br>MENT | Same day |
|   |                                                                 |         | CS(COMM)<br>1578/2019  | 22.08.2019 | 15.12.2021 | 846         | NO  | NO<br>ADJOURN<br>MENT | Same day |
|   |                                                                 |         | CS(COMM)<br>2342/2019  | 30.09.2019 | 16.12.2021 | 808         | NO  | NO<br>ADJOURN<br>MENT | Same day |
|   |                                                                 |         | CS(COMM)<br>1651/2021  | 22.09.2018 | 20.12.2021 | 1185        | NO  | NO<br>ADJOURN<br>MENT | Same day |
| 4 | MS. NISHA SAXENA<br>DISTRICT JUDGE<br>(COMMERCIAL COURT)-<br>04 | Central | CS (COMM)-<br>657/2021 | 22.02.2021 | 06.12.2021 | 287 DAYS    | YES | NIL                   | NIL      |
|   |                                                                 |         | CS (COMM)-<br>439/2021 | 09.02.2021 | 06.12.2021 | 300<br>DAYS | YES | NIL                   | NIL      |

|   |                                                               |         |                    |            |            |           |     |       |                          |
|---|---------------------------------------------------------------|---------|--------------------|------------|------------|-----------|-----|-------|--------------------------|
|   |                                                               |         | CS COMM-1688/2020  | 06.11.2020 | 14.12.2021 | 403 DAYS  | YES | ONE   | 04 DAYS                  |
|   |                                                               |         | CS (COMM)-284/2021 | 03.11.2018 | 15.12.2021 | 1138 DAYS | YES | THREE | 5 DAYS                   |
|   |                                                               |         | CS (COMM)-264/2021 | 07.03.2019 | 16.12.2021 | 1015 DAYS | YES | NIL   | ONE DAY                  |
|   |                                                               |         | CS (COMM)-393/2021 | 02.02.2021 | 17.12.2021 | 318 DAYS  | YES | NIL   | 2 DAYS                   |
| 5 | SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | Central | Nil                |            |            |           |     |       |                          |
| 6 | SH. MANMOHAN SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-06      | Central | 1185/2020          | 18-08-2020 | 02-12-2021 | 471       | NO  | 1     | 0                        |
| 7 | SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01                   | West    | Nil                |            |            |           |     |       |                          |
| 8 | SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02       | West    | CS/COMM161/2020    | 08.06.2018 | 04.12.2021 | 1275      | NO  | NIL   | SAME DAY JUDGMENT PASSED |

|  |  |  |                  |            |            |     |    |     |                          |
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|  |  |  | OMP/COMM/19/2019 | 01.06.2019 | 13.12.2021 | 926 | NO | NIL | SAME DAY JUDGMENT PASSED |
|  |  |  | OMP/COMM/14/2019 | 13.05.2019 | 15.12.2021 | 947 | NO | NIL | SAME DAY JUDGMENT PASSED |
|  |  |  | OMP/COMM/15/2019 | 13.05.2019 | 16.12.2021 | 948 | NO | NIL | SAME DAY JUDGMENT PASSED |
|  |  |  | MISC DJ 93/2021  | 05.03.2021 | 16.12.2021 | 286 | NO | NIL | SAME DAY JUDGMENT PASSED |
|  |  |  | ARBTN /13/2019   | 27.07.2019 | 21.12.2021 | 878 | NO | NIL | SAME DAY JUDGMENT PASSED |
|  |  |  | CS/COMM/235/2020 | 24.09.2020 | 23.12.2021 | 368 | NO | NIL | SAME DAY JUDGMENT PASSED |

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| 9  | SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01        | New Delhi | Nil                   |            |            |      |   |   |  |    |
| 10 | SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02 | New Delhi | CS (COMM.) 386 / 2020 | 05.09.2020 | 02.12.2021 | 454  | - | 1 |  | 30 |
|    |                                                               |           | CS (COMM.) 23 / 2021  | 13.01.2021 | 02.12.2021 | 324  | - | 1 |  | 30 |
|    |                                                               |           | CS (COMM.) 552 / 2020 | 07.11.2020 | 07.12.2021 | 394  | - | 2 |  | 28 |
|    |                                                               |           | CS (COMM.) 44 / 2021  | 06.02.2021 | 14.12.2021 | 312  | - | 2 |  | 32 |
|    |                                                               |           | CS (COMM.) 488 / 2019 | 11.09.2019 | 17.12.2021 | 329  | - | 2 |  | 2  |
|    |                                                               |           | CS (COMM.) 578 / 2020 | 18.11.2020 | 17.12.2021 | 395  | - | 1 |  | 30 |
|    |                                                               |           | CS - 477 / 2018       | 17.05.2018 | 22.12.2021 | 1316 | - | 2 |  | 32 |
|    |                                                               |           | CS (COMM.) 650 / 2020 | 22.12.2020 | 22.12.2021 | 365  | - | 2 |  | 29 |
|    |                                                               |           | CS (COMM.) 486 / 2019 | 11.09.2019 | 22.12.2021 | 834  | - | 1 |  | 27 |
|    |                                                               |           | CS (COMM.) 285 / 2021 | 10.08.2021 | 22.12.2021 | 135  | - | 2 |  | 22 |

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|    |                                                                          |            | CS (COMM.) 64 / 2021   | 19.02.2021 | 22.12.2021 | 307  | -   | 2   | 28 |
|    |                                                                          |            | CS (COMM.) 200 / 2019  | 23.08.2019 | 22.12.2021 | 853  | -   | 2   | 26 |
|    |                                                                          |            | CS (COMM.) 24 / 2019   | 11.02.2019 | 22.12.2021 | 1046 | -   | 2   | 29 |
| 11 | SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03                    | New Delhi  | Nil                    |            |            |      |     |     |    |
| 12 | SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01                  | South      | Nil                    |            |            |      |     |     |    |
| 13 | SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02             | South      | Nil                    |            |            |      |     |     |    |
| 14 | SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)-01                    | South-East | CS/COMM/22/2021        | 08.01.2021 | 13.12.2021 | 335  | NO  | --  | -- |
| 15 | VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | South-East | Nil                    |            |            |      |     |     |    |
| 16 | SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)                         | East       | CS (COMM) No. 280/2019 | 07-06-2019 | 01-12-2021 | 904  | No  | 1   | 13 |
|    |                                                                          |            | CS (COMM) NO. 295/2019 | 27-07-2019 | 21-12-2021 | 874  | NO  | NIL | 6  |
| 17 | MS. SARITA BIRBAL, DISTRICT JUDGE (COMMERCIAL COURT) (w.e.f. 20.07.2021) | North-East | C.S(COMM)-24/2020      | 28.02.2019 | 01.12.2021 | 1007 | YES | NIL | 3  |



|                    |            |            |      |     |     |   |
|--------------------|------------|------------|------|-----|-----|---|
| C.S(COMM)-92/2019  | 24.07.2019 | 02.12.2021 | 862  | NO  | NIL | 3 |
| C.S(COMM)-73/2019  | 16.05.2019 | 04.12.2021 | 933  | NO  | NIL | 3 |
| C.S(COMM)-49/2020  | 12.10.2020 | 07.12.2021 | 421  | NO  | NIL | 2 |
| C.S(COMM)-50/2020  | 12.10.2020 | 09.12.2021 | 423  | NO  | NIL | 3 |
| C.S(COMM)-31/2020  | 07.03.2020 | 09.12.2021 | 642  | YES | NIL | 1 |
| C.S(COMM)-42/2020  | 17.08.2020 | 13.12.2021 | 483  | YES | NIL | 2 |
| C.S(COMM)-29/2020  | 07.03.2020 | 23.12.2021 | 656  | NO  | NIL | 2 |
| C.S(COMM)-49/2019  | 29.08.2018 | 22.12.2021 | 1211 | YES | NIL | 2 |
| ARBA(COMM)-01/2021 | 19.03.2021 | 24.12.2021 | 280  | NO  | NIL | 1 |

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| 18 | MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01 | Shahdara | Nil |  |  |  |
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| 19 | MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02 | Shahdara   | Nil                |            |            |     |     |   |  |   |
| 20 | SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)       | North-West | Nil                |            |            |     |     |   |  |   |
| 21 | MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)      | North      | Nil                |            |            |     |     |   |  |   |
| 22 | SH. HARISH DUDANI, DISTRICT JUDGE (COMMERCIAL)     | SOUTH WEST | OMP (COMM) 21/2019 | 04.05.2019 | 13.12.2021 | 926 | NIL | 4 |  | 4 |